

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.984/2020, IA (IBC)366/2022 in CP(IB) No.454/7/HDB/2018
NAME OF THE COMPANY	Aayusiddhi Life Sciences Private Ltd
NAME OF THE PETITIONER(S)	Gondimalla Madhu Mohan & 3 Others
NAME OF THE RESPONDENT(S)	Aayusiddhi Life Sciences Private Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)366/2022

Present: Ld. PCS Ms. Devangi for the Applicant.

It is stated by the Ld. PCS that Hon'ble Supreme Court has directed that the matter under item No.10 (CP No.162/130/HDB/2019) be disposed of within 4 months.

In the light of the submissions, **the matter is adjourned to 22.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)